

NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI

(9)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, CHENNAI HELD ON 11/09/2017 AT 02.30 PM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : CP/568/(IB)/2017  
NAME OF THE PETITIONER(S) : VINITHA ASSOCIATES LTD  
NAME OF THE RESPONDENT(S) : VASAVI HOUSING INFRASTRUCTURE LTD  
UNDER SECTION : 9 RULE 6

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	
	Anurag Jeyaraj	Counsel for Petitioner	

**ORDER**

Counsel for petitioner present and sought time for filing proof of sending notice to the respondent by way of an affidavit. Time is enlarged at request. Put up on 14.09.2017 at 10.30 A.M.

K Anantha Padmanabha Swamy  
Member (Judicial)

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